

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**  
**CA/14/ND/2024 in CP(CAA)72/ND/2023**

**IN THE MATTER OF:**

M/s Jayanta Fanzen Lighting Industries ... Applicant  
private Limited And M/s Ashta Nirman Pvt.  
Ltd.

**Under Section 230-232**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the RD : Adv. Jyoti Khurana, Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **13.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**